

# THE HIGH COURT OF ORISSA, CUTTACK

## STANDING ORDER NO.2 OF 2022

*Dated, Cuttack, the 31<sup>st</sup> January, 2022*

In supersession of earlier Standing Order No.1 of 1955, Hon'ble the Chief Justice has directed for introduction of the following dress code for the officers and staff of Group 'A', Group 'B' and Group 'C' (except Drivers and newly upgraded Group 'C' posts) of Secretarial and Ministerial cadres of the Court:

<b>Group-A</b>	<b><u>Male employees</u></b> Deep Navy Blue Coat with logo of the High Court and blue and white striped neck tie. <b><u>Female employees</u></b> Deep Navy Blue Coat with logo of the High Court
<b>Group-B</b>	<b><u>Male employees</u></b> Deep Navy Blue Coat with logo of the High Court and blue neck tie. <b><u>Female employees</u></b> Deep Navy Blue Coat with logo of the High Court
<b>Group-C</b> (except Drivers and newly upgraded Group 'C' posts)	<b><u>Male employees</u></b> Deep Navy Blue Coat with logo of the High Court and maroon neck tie. <b><u>Female employees</u></b> Deep Navy Blue Coat with logo of the High Court

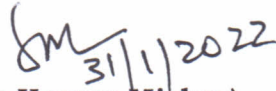
The above dress code shall be effective from 1<sup>st</sup> February, 2022. Two sets of stitched uniforms as above shall be supplied to the aforesaid groups of employees once in every two years. A sum of Rs.250/- shall be paid to the above group of employees on quarterly basis towards washing allowance. The practice of providing Robe Allowances to the employees shall be discontinued with introduction of and supply of uniforms.

The other employees not covered under the above arrangement shall continue to receive their respective allowances and wear their respective uniforms as decided earlier.

The officers and members of the staff shall regularly wear uniforms prescribed for their respective groups/cadres during duty hours from 1<sup>st</sup> February, 2022 without any deviation. No employee shall wear the uniforms on occasions other than official duty. Violation of the order shall invite disciplinary action.

**ADMINISTRATIVE DEPARTMENT  
(RULES BRANCH)**

**By Order of the Court**


  
**(Suman Kumar Mishra)  
REGISTRAR (JUDICIAL)**

Memo No. 1750 (150) Date 31-01-2022  
(XLIX-E--07/2021)

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1. All officers of the Court;
2. Asst. Registrar-cum-Sr. Secretary to Hon'ble the Chief Justice;
3. Additional Deputy Registrar-cum-Additional Principal Secretaries/Assistant Registrar-cum-Senior Secretaries/Secretaries/Personal Assistants attached to the Hon'ble Judges for placing the same before Their Lordships for information;
4. All Superintendents/Section Officers of the Court;
5. All Court Masters;
6. Court Master, Lawazima Court;
7. Superintendent, Computer section to upload the same in the official website of the Court;
8. Notice Board;

for information and necessary action

  
31.01.2022

**SPECIAL OFFICER (SPECIAL CELL)**